

CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR

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**ORDERS OF THE BENCH**

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**Date of Order: 21.11.2016**

**OA No. 291/00544/2016**

Mr. Amit Mathur, counsel for applicants.  
Mr. Gaurav Jain, counsel for respondents.

Counsel for respondents submits that order dated 04.11.2016 has been issued by the respondents in which both the applicants whose name figure at Sl. No. 11 & 12 have been given the relief sought for in the O.A. and therefore the O.A. has become infructuous. Counsel for the applicants agrees with the same.

In view of the aforesaid submissions and the fact that the applicants have been given the relief sought for in the O.A. by the respondents themselves vide order dated 04.11.2016, the Original Application is dismissed as having rendered infructuous.

The copy of the aforesaid order dated 04.11.2016, as submitted by the counsel for respondents, is taken on record.



(MS. MEENAKSHI HOOJA)  
ADMINISTRATIVE MEMBER

Kumawat